

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :24-12-2025

**Date : 24.12.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	105462/2025	24.12.2025	RSA-216/2004	S BARIK	GENERAL			SECOND APPEAL	(Seat No-4)
2	105466/2025	24.12.2025	MACA-24/2021	S K MISHRA	GENERAL		Order Dtd. 2025-09-13	MISC. APPEAL SEC.	(Seat No-7)
3	105058/2025	24.12.2025	WP (C) - 30020/2023	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	WRIT BRANCH-3	(Seat No-12)
4	105060/2025	24.12.2025	WP (C) - 36429/2025	B.K.SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-12-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
5	105061/2025	24.12.2025	WP (C) - 36428/2025	B.K.SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-12-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
6	105062/2025	24.12.2025	CRLMC-5427/2025	S.K.SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12-22		(Seat No-117)
7	105064/2025	24.12.2025	WP (C) - 35666/2025	S. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
8	105065/2025	24.12.2025	WP (C) - 36504/2025	S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-106)
9	105066/2025	24.12.2025	WP (C) - 36504/2025	S. K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(Seat No-106)
10	105067/2025	24.12.2025	WP (C) - 36770/2025	M. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	WRIT BRANCH-2	(Seat No-8)
11	105068/2025	24.12.2025	BLAPL-10691/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-		(Seat No-8)

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12	105069/2025	24.12.2025	CMP-2074/2025	D.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-04		(Seat No-8)
13	105070/2025	24.12.2025	CMP-2073/2025	P.K.PAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-06		(Seat No-8)
14	105071/2025	24.12.2025	CMP-1928/2025	L.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(Seat No-8)
15	105073/2025	24.12.2025	CRLMC-5437/2025	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-8)
16	105074/2025	24.12.2025	CRLMA-147/2025	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-8)
17	105075/2025	24.12.2025	CMAPL-319/2025	S.K.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-12-17		(Seat No-8)
18	105076/2025	24.12.2025	CMP-2082/2025	A.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-17		(Seat No-8)
19	105077/2025	24.12.2025	CMP-2077/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-02-09		(Seat No-8)
20	105078/2025	24.12.2025	WP (C) - 36810/2025	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No-14)
21	105079/2025	24.12.2025	CMP-2076/2025	L.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03-09		(Seat No-14)
22	105081/2025	24.12.2025	CMP-2053/2025	M.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03-05		(Seat No-14)
23	105082/2025	24.12.2025	CMP-1194/2025	H.S.PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(Seat No-14)
24	105083/2025	24.12.2025	CRLMC-5436/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-14)
25	105084/2025	24.12.2025	CRLMC-5435/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							9999-12-31		14)
26	105085/2025	24.12.2025	CRLMC-4227/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-16		(Seat No-14)
27	105086/2025	24.12.2025	WP (C) - 16571/2021	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No-45)
28	105087/2025	24.12.2025	CRLMC-5452/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
29	105088/2025	24.12.2025	CRLMC-5450/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
30	105089/2025	24.12.2025	CRLMC-5432/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
31	105090/2025	24.12.2025	CRLMC-5428/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
32	105091/2025	24.12.2025	CRLA-1301/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
33	105092/2025	24.12.2025	CRLMC-5489/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
34	105093/2025	24.12.2025	CRLMC-5464/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
35	105094/2025	24.12.2025	CRLMC-5446/2025	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-45)
36	105095/2025	24.12.2025	CRLMC-5434/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-45)
37	105096/2025	24.12.2025	CRLMC-5479/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-2)
38	105097/2025	24.12.2025	CRLMC-5438/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-2)
39	105098/2025	24.12.2025	CRLMC-	R.SETHI	C.O.	COURT NO.	Order		(Seat

			5440/2025			2 OLD	Dtd. 2025-12-22		No-2)
40	105099/2025	24.12.2025	CRLMC-5500/2025	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-7)
41	105100/2025	24.12.2025	CRLMC-5424/2025	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-7)
42	105101/2025	24.12.2025	CRLMC-5360/2025	R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-7)
43	105102/2025	24.12.2025	CRLMC-5458/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-7)
44	105103/2025	24.12.2025	CRLMC-5482/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-5)
45	105104/2025	24.12.2025	BLAPL-10922/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-16)
46	105105/2025	24.12.2025	RPFAM-369/2024	P.N.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-02-23		(Seat No-16)
47	105106/2025	24.12.2025	BLAPL-10617/2025	P.K.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-22		(Seat No-16)
48	105107/2025	24.12.2025	TRP (C) - 442/2025	A.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-02-23		(Seat No-16)
49	105108/2025	24.12.2025	BLAPL-10858/2025	S.K.SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2025-12-22		(Seat No-16)
50	105109/2025	24.12.2025	FAO-184/2025	P.K.LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-12-16		(Seat No-16)
51	105110/2025	24.12.2025	CRLMC-4629/2025	G.R.PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-12-16	CRIMINAL MISC	(Seat No-4)
52	105111/2025	24.12.2025	BLAPL-10859/2025	S.K.SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2025-12-22		(Seat No-4)

53	105112/2025	24.12.2025	CRLMC-4392/2025	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
54	105113/2025	24.12.2025	CONTC-6176/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-4)
55	105114/2025	24.12.2025	BLAPL-10650/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-4)
56	105115/2025	24.12.2025	CONTC-6177/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-4)
57	105116/2025	24.12.2025	BLAPL-10781/2025	H.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-4)
58	105117/2025	24.12.2025	CONTC-6178/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19	CONTEMPT	(Seat No-1)
59	105118/2025	24.12.2025	CONTC-6020/2025	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-1)
60	105119/2025	24.12.2025	FAO-184/2025	R.C.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-16		(Seat No-1)
61	105120/2025	24.12.2025	BLAPL-13113/2025	S.S.PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-1)
62	105121/2025	24.12.2025	BLAPL-10940/2025	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
63	105122/2025	24.12.2025	BLAPL-13091/2025	S.S.PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19	BAIL-1	(Seat No-6)
64	105124/2025	24.12.2025	BLAPL-13386/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-6)
65	105128/2025	24.12.2025	BLAPL-8945/2025	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-6)
66	105129/2025	24.12.2025	BLAPL-10831/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-	BAIL-2	(Seat No-17)

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67	105130/2025	24.12.2025	ABLAPL-3938/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-11	BAIL-2	(Seat No-17)
68	105131/2025	24.12.2025	BLAPL-13357/2025	M.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-17)
69	105132/2025	24.12.2025	BLAPL-12591/2025	L.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-17)
70	105133/2025	24.12.2025	BLAPL-10651/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-9)
71	105134/2025	24.12.2025	BLAPL-12428/2025	P.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-9)
72	105135/2025	24.12.2025	BLAPL-13324/2025	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-12)
73	105137/2025	24.12.2025	BLAPL-10809/2025	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-10)
74	105138/2025	24.12.2025	CMP-2079/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-09		(Seat No-10)
75	105139/2025	24.12.2025	WP (C) - 8400/2007	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
76	105140/2025	24.12.2025	BLAPL-13330/2025	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-117)
77	105141/2025	24.12.2025	CMP-1285/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-117)
78	105143/2025	24.12.2025	BLAPL-10962/2025	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-16)
79	105145/2025	24.12.2025	CRLMC-5469/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-16)
80	105146/2025	24.12.2025	BLAPL-13338/2025	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd.		(Seat No-

							2025-12-22		16)
81	105147/2025	24.12.2025	BLAPL-10764/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-9)
82	105148/2025	24.12.2025	BLAPL-13328/2025	S.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-12)
83	105149/2025	24.12.2025	BLAPL-13331/2025	R.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-12)
84	105150/2025	24.12.2025	WP (C) - 36586/2025	SUMAN MITRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	WRIT BRANCH-4	(Seat No-37)
85	105151/2025	24.12.2025	BLAPL-13294/2025	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-37)
86	105152/2025	24.12.2025	WP (C) - 36406/2025	P. L. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
87	105153/2025	24.12.2025	BLAPL-13303/2025	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-117)
88	105154/2025	24.12.2025	BLAPL-13218/2025	D.P.DASH	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
89	105155/2025	24.12.2025	BLAPL-13343/2025	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-3)
90	105156/2025	24.12.2025	BLAPL-10805/2025	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-10)
91	105157/2025	24.12.2025	BLAPL-12144/2025	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-17	BAIL-2	(Seat No-12)
92	105158/2025	24.12.2025	BLAPL-13133/2025	S.C.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-12)
93	105159/2025	24.12.2025	BLAPL-13355/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-12)
94	105160/2025	24.12.2025	BLAPL-	B.DAS	C.O.	COURT NO.	Order		(Seat

			13139/2025			23	Dtd. 2025-12-22		No-12)
95	105161/2025	24.12.2025	BLAPL-13400/2025	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
96	105162/2025	24.12.2025	BLAPL-13129/2025	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-3)
97	105163/2025	24.12.2025	BLAPL-13366/2025	P.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-17)
98	105164/2025	24.12.2025	BLAPL-13395/2025	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-17)
99	105165/2025	24.12.2025	BLAPL-10001/2025	S.DHIR	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-17)
100	105166/2025	24.12.2025	BLAPL-9889/2025	R.SETHI	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-17)
101	105167/2025	24.12.2025	ABLAPL-14641/2025	P.K.PANI	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2	(Seat No-12)
102	105168/2025	24.12.2025	ABLAPL-14458/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-12)
103	105170/2025	24.12.2025	ABLAPL-14446/2025	A.PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-12)
104	105171/2025	24.12.2025	ABLAPL-14437/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-12)
105	105172/2025	24.12.2025	ABLAPL-14435/2025	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-12)
106	105174/2025	24.12.2025	ABLAPL-14419/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-12)
107	105176/2025	24.12.2025	ABLAPL-14418/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-12)

108	105178/2025	24.12.2025	BLAPL-13346/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
109	105179/2025	24.12.2025	ABLAPL-14407/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-3)
110	105182/2025	24.12.2025	ABLAPL-14400/2025	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-3)
111	105183/2025	24.12.2025	ABLAPL-14376/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2	(Seat No-16)
112	105186/2025	24.12.2025	BLAPL-13488/2025	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-16)
113	105187/2025	24.12.2025	BLAPL-13489/2025	N.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-16)
114	105188/2025	24.12.2025	BLAPL-13405/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-16)
115	105189/2025	24.12.2025	BLAPL-13406/2025	A.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-16)
116	105191/2025	24.12.2025	BLAPL-13409/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-16)
117	105192/2025	24.12.2025	BLAPL-12730/2025	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Seat No-14)
118	105194/2025	24.12.2025	CRLMC-2756/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-3)
119	105195/2025	24.12.2025	BLAPL-9705/2025	B.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-3)
120	105197/2025	24.12.2025	BLAPL-12803/2025	S.MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-3)
121	105198/2025	24.12.2025	BLAPL-12807/2025	S.D.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-		(Seat No-3)

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122	105199/2025	24.12.2025	BLAPL-12520/2025	SR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-3)
123	105200/2025	24.12.2025	BLAPL-12807/2025	P.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-3)
124	105203/2025	24.12.2025	MATA-116/2025	BIBHUTI RANJAN MOHANTY, BIKRAM KESHARI RAJ	C.O.	COURT NO. 23	Order Dtd. 2026-01-27		(Seat No-3)
125	105204/2025	24.12.2025	BLAPL-3039/2025	N.C.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-3)
126	105205/2025	24.12.2025	MATA-116/2025	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-27		(Seat No-3)
127	105208/2025	24.12.2025	BLAPL-3039/2025	S.P.DAS	C.O.	COURT NO. 23			(Seat No-3)
128	105216/2025	24.12.2025	WP (C) - 36603/2025	S. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	WRIT BRANCH-5	(Seat No-47)
129	105218/2025	24.12.2025	WP (C) - 36304/2025	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-47)
130	105219/2025	24.12.2025	WP (C) - 34285/2025	R. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-23	WRIT BRANCH-1	(Seat No-1)
131	105220/2025	24.12.2025	WP (C) - 36634/2025	S. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	WRIT BRANCH-2	(Seat No-7)
132	105221/2025	24.12.2025	WP (C) - 36518/2025	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
133	105222/2025	24.12.2025	WP (C) - 36512/2025	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
134	105223/2025	24.12.2025	WP (C) - 36072/2025	S. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-119)
135	105224/2025	24.12.2025	WP (C) - 36400/2025	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)

136	105225/2025	24.12.2025	WP (C) - 33587/2025	D. LALA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 23	WRIT BRANCH-5	(Seat No- 22)
137	105226/2025	24.12.2025	WP (C) - 35879/2025	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 22	WRIT BRANCH-4	(Seat No- 17)
138	105227/2025	24.12.2025	WP (C) - 35716/2025	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 22	WRIT BRANCH-5	(Seat No- 21)
139	105228/2025	24.12.2025	WP (C) - 36552/2025	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 22	WRIT BRANCH-2	(Seat No- 45)
140	105229/2025	24.12.2025	CRLMC- 5470/2025	P. P. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-12- 22		(Seat No- 45)
141	105230/2025	24.12.2025	WP (C) - 23654/2025	M. DAS	C.O.	COURT NO. 20	Order Dtd. 2026-03- 09	WRIT BRANCH-4	(Seat No- 19)
142	105231/2025	24.12.2025	WP (C) - 36562/2025	S.K. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-01- 21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
143	105232/2025	24.12.2025	WP (C) - 36403/2025	R. K. SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-12- 22	WRIT BRANCH-3	(Seat No- 28)
144	105233/2025	24.12.2025	WP (C) - 36349/2025	G. D. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2026-02- 23		(Seat No- 28)
145	105234/2025	24.12.2025	WP (C) - 3870/2025	S. DWIVEDI	C.O.	COURT NO. 16	Order Dtd. 2025-05- 08		(Seat No- 28)
146	105235/2025	24.12.2025	WP (C) - 36471/2025	R. C. ROUT	C.O.	COURT NO. 16	Order Dtd. 2026-02- 23	WRIT BRANCH-1	(Seat No-4)
147	105236/2025	24.12.2025	WP (C) - 36084/2025	B. R. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2026-01- 19		(Seat No-4)
148	105237/2025	24.12.2025	WP (C) - 20127/2025	A. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12- 22	WRIT BRANCH-2	(Seat No-8)
149	105238/2025	24.12.2025	WP (C) - 35729/2025	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-	WRIT BRANCH-7	(Seat No- 10)

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150	105239/2025	24.12.2025	WP (C) - 35870/2025	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12- 22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
151	105240/2025	24.12.2025	WP (C) - 36058/2025	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12- 22	WRIT BRANCH-7	(Seat No- 48)
152	105241/2025	24.12.2025	WP (C) - 37020/2025	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-01- 06	WRIT BRANCH-2	(Seat No- 45)
153	105242/2025	24.12.2025	WP (C) - 36702/2025	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01- 29	WRIT BRANCH-8	(Seat No- 42)
154	105243/2025	24.12.2025	WP (C) - 23251/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18		(Seat No- 42)
155	105244/2025	24.12.2025	WP (C) - 36163/2025	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
156	105245/2025	24.12.2025	WP (C) - 34416/2025	B. K. PARDHI	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19	WRIT BRANCH-5	(Seat No- 32)
157	105246/2025	24.12.2025	WP (C) - 36160/2025	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19	WRIT BRANCH-1	(Seat No-4)
158	105247/2025	24.12.2025	WP (C) - 35838/2025	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-12- 22	WRIT BRANCH-5	(Seat No- 21)
159	105248/2025	24.12.2025	WP (C) - 28700/2025	G. N. SETHI	C.O.	COURT NO. 5	Order Dtd. 2026-01- 12	WRIT BRANCH-2	(Seat No-6)
160	105249/2025	24.12.2025	WP (C) - 34644/2025	G. R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2025-12- 22	WRIT BRANCH-7	(Seat No-5)
161	105257/2025	24.12.2025	BLAPL- 13513/2025	G.R.PATRA	C.O.	COURT NO. 5	Order Dtd. 2025-12- 23		(Seat No-5)
162	105258/2025	24.12.2025	WP (C) - 27772/2013	P K RATH	C.O.	COURT NO. 20	Order Dtd. 2025-12- 10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
163	105259/2025	24.12.2025	WP (C) - 27772/2013	P K BARIK	C.O.	COURT NO. 20	Order Dtd.	WRIT BRANCH	(Seat No-

							2025-12-10	(DIVISION BENCH-2)	109)
164	105260/2025	24.12.2025	WP (C) - 36158/2025	S P SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2026-01-07		(Seat No-109)
165	105261/2025	24.12.2025	MACA-250/2022	A K BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-10-17	MISC. APPEAL SEC.	(Seat No-6)
166	105262/2025	24.12.2025	WP (C) - 36397/2022	J J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No-12)
167	105263/2025	24.12.2025	WP (C) - 28500/2023	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No-50)
168	105264/2025	24.12.2025	WP (C) - 28499/2023	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No-50)
169	105265/2025	24.12.2025	CRLMC-5471/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-50)
170	105266/2025	24.12.2025	WP (C) - 6193/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No-28)
171	105267/2025	24.12.2025	BLAPL-13114/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-28)
172	105268/2025	24.12.2025	BLAPL-13511/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-28)
173	105269/2025	24.12.2025	WP (C) - 5215/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No-45)
174	105270/2025	24.12.2025	ABLAPL-6962/2019	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2021-07-20	BAIL-1	(Seat No-2)
175	105271/2025	24.12.2025	BLAPL-13396/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-18)
176	105272/2025	24.12.2025	CRLREV-388/2023	B S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-02-16	CRIMINAL REVISION	(Seat No-1)
177	105273/2025	24.12.2025	CRLREV-	B S SWAIN	C.O.	COURT NO.	Order	CRIMINAL	(Seat

			378/2023			6	Dtd. 2023-10-10	REVISION	No-1)
178	105274/2025	24.12.2025	BLAPL-13458/2025	P.K.PAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-23		(Seat No-1)
179	105275/2025	24.12.2025	WP (C) - 29098/2021	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
180	105276/2025	24.12.2025	BLAPL-12536/2025	D.P.DASH	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-3)
181	105277/2025	24.12.2025	BLAPL-12882/2025	R.SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-12-22		(Seat No-3)
182	105278/2025	24.12.2025	RPFAM-193/2024	N C SINHA	C.O.	COURT NO. 3	Order Dtd. 2026-02-23	FIRST APPEAL	(Seat No-4)
183	105279/2025	24.12.2025	WP (C) - 14716/2019	A K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-12-22	WRIT BRANCH-5	(Seat No-21)
184	105280/2025	24.12.2025	WP (C) - 17424/2025	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-06		(Seat No-21)
185	105281/2025	24.12.2025	WP (C) - 30732/2025	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-06	WRIT BRANCH-8	(Seat No-40)
186	105282/2025	24.12.2025	CRLA-364/2025	A K BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-01-15		(Seat No-40)
187	105284/2025	24.12.2025	CRLMC-180/2024	P L MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No-2)
188	105285/2025	24.12.2025	BLAPL-13461/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-12-23		(Seat No-2)
189	105286/2025	24.12.2025	WP (C) - 25052/2025	R. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-12-12		(Seat No-2)
190	105287/2025	24.12.2025	WP (C) - 25052/2025	R. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-12-12		(Seat No-2)

191	105288/2025	24.12.2025	WA-3346/2024	D. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-12-15		(Seat No-2)
192	105291/2025	24.12.2025	WP (C) - 36002/2025	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-23)
193	105292/2025	24.12.2025	WP (C) - 36059/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23		(Seat No-23)
194	105293/2025	24.12.2025	WP (C) - 36044/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23	WRIT BRANCH-7	(Seat No-48)
195	105294/2025	24.12.2025	WP (C) - 36043/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-23)
196	105295/2025	24.12.2025	WP (C) - 35996/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23	WRIT BRANCH-7	(Seat No-15)
197	105296/2025	24.12.2025	WP (C) - 35944/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23		(Seat No-15)
198	105297/2025	24.12.2025	WP (C) - 35916/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-24		(Seat No-15)
199	105298/2025	24.12.2025	WP (C) - 36645/2025	A. K. JATI	C.O.	COURT NO. 6	Order Dtd. 2026-01-05	WRIT BRANCH-3	(Seat No-13)
200	105299/2025	24.12.2025	ABLAPL-14332/2025	S.S.PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2025-12-22		(Seat No-13)
201	105300/2025	24.12.2025	WP (C) - 36790/2025	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-12-22		(Seat No-13)
202	105301/2025	24.12.2025	WP (C) - 36002/2025	U. P. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-23)
203	105302/2025	24.12.2025	ABLAPL-14326/2025	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-12-22	BAIL-1	(Seat No-5)
204	105303/2025	24.12.2025	WP (C) - 36736/2025	N. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-12-		(Seat No-5)

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205	105304/2025	24.12.2025	ABLAPL-14321/2025	K.K.PAIL	C.O.	COURT NO. 6	Order Dtd. 2025-12-22		(Seat No-5)
206	105306/2025	24.12.2025	ABLAPL-14300/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-1	(Seat No-13)
207	105307/2025	24.12.2025	ABLAPL-14269/2025	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
208	105308/2025	24.12.2025	ABLAPL-14498/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-13)
209	105309/2025	24.12.2025	ABLAPL-14499/2025	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-7)
210	105310/2025	24.12.2025	ABLAPL-14502/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Seat No-4)
211	105311/2025	24.12.2025	ABLAPL-14503/2025	S.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-4)
212	105312/2025	24.12.2025	WP (C) - 34812/2025	ARTATRANA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-4)
213	105313/2025	24.12.2025	ABLAPL-14506/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-4)
214	105314/2025	24.12.2025	ABLAPL-14507/2025	A.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-4)
215	105315/2025	24.12.2025	ABLAPL-14317/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-1)
216	105316/2025	24.12.2025	ABLAPL-14282/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-1)
217	105317/2025	24.12.2025	ABLAPL-14509/2025	H.S.PAIKARAY	C.O.	COURT NO. 17	Order Dtd. 2026-02-13	BAIL-2	(Seat No-11)
218	105318/2025	24.12.2025	ABLAPL-14393/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd.		(Seat No-

							2025-12-22		11)
219	105319/2025	24.12.2025	ABLAPL-14510/2025	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-11)
220	105320/2025	24.12.2025	ABLAPL-14390/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-11)
221	105321/2025	24.12.2025	ABLAPL-14310/2025	S.K.GERU	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-14)
222	105322/2025	24.12.2025	BLAPL-13000/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-14)
223	105323/2025	24.12.2025	ABLAPL-14357/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-18)
224	105324/2025	24.12.2025	ABLAPL-14338/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-7)
225	105325/2025	24.12.2025	BLAPL-13390/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-7)
226	105326/2025	24.12.2025	ABLAPL-14305/2025	R.C.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-7)
227	105327/2025	24.12.2025	BLAPL-13365/2025	C. R. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-7)
228	105329/2025	24.12.2025	ABLAPL-14362/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
229	105330/2025	24.12.2025	ABLAPL-14297/2025	A. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-4)
230	105331/2025	24.12.2025	BLAPL-10803/2025	C. R. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-4)
231	105332/2025	24.12.2025	ABLAPL-14296/2025	A. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-4)
232	105333/2025	24.12.2025	ABLAPL-	A. PATTNAIK	C.O.	COURT NO.	Order	BAIL-1	(Seat

			14294/2025			17	Dtd. 2025-12-22		No-2)
233	105334/2025	24.12.2025	ABLAPL-14290/2025	P.K.PAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-2)
234	105335/2025	24.12.2025	ABLAPL-14478/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-14)
235	105336/2025	24.12.2025	ABLAPL-14289/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(Seat No-14)
236	105337/2025	24.12.2025	ABLAPL-14286/2025	M.NAIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-1	(Seat No-2)
237	105338/2025	24.12.2025	ABLAPL-14277/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-4)
238	105339/2025	24.12.2025	CMP-1099/2025	NIRANJAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
239	105340/2025	24.12.2025	ABLAPL-14275/2025	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-4)
240	105341/2025	24.12.2025	CRLA-1442/2025	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-4)
241	105342/2025	24.12.2025	CMP-2082/2025	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
242	105343/2025	24.12.2025	CRLMP-1548/2025	C.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
243	105344/2025	24.12.2025	CRLMC-5445/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-4)
244	105345/2025	24.12.2025	CRLMC-5486/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-5)
245	105346/2025	24.12.2025	CRLMC-5430/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-5)

246	105347/2025	24.12.2025	CRLMC-5468/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
247	105348/2025	24.12.2025	BLAPL-13368/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
248	105349/2025	24.12.2025	ABLAPL-14497/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
249	105350/2025	24.12.2025	ABLAPL-14490/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
250	105351/2025	24.12.2025	ABLAPL-14470/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
251	105352/2025	24.12.2025	ABLAPL-14408/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-5)
252	105353/2025	24.12.2025	ABLAPL-14594/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-1	(Seat No-2)
253	105354/2025	24.12.2025	ABLAPL-14587/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-2	(Seat No-12)
254	105355/2025	24.12.2025	ABLAPL-14532/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Seat No-12)
255	105356/2025	24.12.2025	WP (C) - 36735/2025	J. D. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	WRIT BRANCH-1	(Seat No-3)
256	105357/2025	24.12.2025	WP (C) - 23865/2025	D. D. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	WRIT BRANCH-7	(Seat No-48)
257	105358/2025	24.12.2025	ABLAPL-14270/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-8)
258	105359/2025	24.12.2025	ABLAPL-14489/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-8)
259	105360/2025	24.12.2025	ABLAPL-14280/2025	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-		(Seat No-8)

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260	105361/2025	24.12.2025	ABLAPL-14334/2025	D.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-10)
261	105362/2025	24.12.2025	ABLAPL-14324/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-10)
262	105363/2025	24.12.2025	ABLAPL-14318/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-10)
263	105364/2025	24.12.2025	ABLAPL-14322/2025	A.K.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-10)
264	105365/2025	24.12.2025	ABLAPL-14346/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-10)
265	105366/2025	24.12.2025	ABLAPL-14314/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-10)
266	105367/2025	24.12.2025	ABLAPL-14344/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-9)
267	105368/2025	24.12.2025	ABLAPL-14440/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-9)
268	105369/2025	24.12.2025	ABLAPL-14313/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-9)
269	105370/2025	24.12.2025	CRLMC-5426/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-1)
270	105371/2025	24.12.2025	BLAPL-13142/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-1)
271	105372/2025	24.12.2025	ABLAPL-14311/2025	C.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-1	(Seat No-4)
272	105373/2025	24.12.2025	ABLAPL-14483/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-14)
273	105374/2025	24.12.2025	ABLAPL-14484/2025	J.P.KAR	C.O.	COURT NO. 17	Order Dtd.	BAIL-1	(Seat No-

							2026-02-11		13)
274	105375/2025	24.12.2025	ABLAPL-14492/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-13)
275	105376/2025	24.12.2025	ABLAPL-14388/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-13)
276	105377/2025	24.12.2025	CMP-1285/2025	A. K. ROUL	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-13)
277	105378/2025	24.12.2025	ABLAPL-14384/2025	S.P.SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-13)
278	105379/2025	24.12.2025	CMP-2047/2025	K. N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-13)
279	105380/2025	24.12.2025	ABLAPL-14479/2025	P.MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-13)
280	105381/2025	24.12.2025	ABLAPL-14455/2025	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
281	105382/2025	24.12.2025	ABLAPL-14392/2025	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22	BAIL-2	(Seat No-8)
282	105384/2025	24.12.2025	CMP-1555/2025	R. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-8)
283	105385/2025	24.12.2025	ABLAPL-14391/2025	R.K.PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-8)
284	105386/2025	24.12.2025	CMP-2070/2025	SAPAN KUMAR PAL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-8)
285	105388/2025	24.12.2025	ABLAPL-14387/2025	S.K.GERU	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-8)
286	105389/2025	24.12.2025	CRLMC-5391/2025	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-8)
287	105390/2025	24.12.2025	CRLMC-	J. KAMILA	C.O.	COURT NO.	Order		(Seat

			4794/2025			2 OLD	Dtd. 2025-12-22		No-8)
288	105391/2025	24.12.2025	ABLAPL-14380/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-8)
289	105392/2025	24.12.2025	FAO-471/2025	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-8)
290	105393/2025	24.12.2025	ABLAPL-14370/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-1	(Seat No-4)
291	105394/2025	24.12.2025	FAO-471/2025	B. N. SAMANTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-4)
292	105395/2025	24.12.2025	ABLAPL-14353/2025	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-4)
293	105396/2025	24.12.2025	BLAPL-13398/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-18)
294	105397/2025	24.12.2025	ABLAPL-14341/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-18)
295	105398/2025	24.12.2025	BLAPL-13422/2025	SUBHALATA PRIYADARSINI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-1	(Seat No-1)
296	105399/2025	24.12.2025	CRLMC-5352/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Seat No-1)
297	105400/2025	24.12.2025	ABLAPL-14339/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(Seat No-1)
298	105401/2025	24.12.2025	ABLAPL-14335/2025	S.K.GERU	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-11)
299	105402/2025	24.12.2025	ABLAPL-14337/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
300	105403/2025	24.12.2025	BLAPL-13255/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-13)

301	105404/2025	24.12.2025	BLAPL-13295/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-13)
302	105405/2025	24.12.2025	ABLAPL-14394/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2	(Seat No-8)
303	105406/2025	24.12.2025	BLAPL-10078/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-1)
304	105407/2025	24.12.2025	ABLAPL-14410/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-1)
305	105408/2025	24.12.2025	BLAPL-13284/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-1)
306	105409/2025	24.12.2025	ABLAPL-14482/2025	S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
307	105410/2025	24.12.2025	BLAPL-13291/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-3)
308	105411/2025	24.12.2025	ABLAPL-14493/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-3)
309	105412/2025	24.12.2025	ABLAPL-14564/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-8)
310	105413/2025	24.12.2025	CRLMC-5502/2025	M. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-8)
311	105414/2025	24.12.2025	ABLAPL-14566/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-8)
312	105415/2025	24.12.2025	CRLMC-5318/2025	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-15		(Seat No-8)
313	105416/2025	24.12.2025	ABLAPL-14351/2025	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-8)
314	105417/2025	24.12.2025	ABLAPL-14401/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-	BAIL-2	(Seat No-7)

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315	105418/2025	24.12.2025	ABLAPL-14460/2025	D. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-7)
316	105419/2025	24.12.2025	ABLAPL-14438/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-7)
317	105420/2025	24.12.2025	CONTC-6160/2025	P. K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	CONTEMPT	(Seat No-1)
318	105421/2025	24.12.2025	ABLAPL-14361/2025	B.N.SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-1)
319	105422/2025	24.12.2025	CRLMC-5530/2025	S.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-6)
320	105423/2025	24.12.2025	ABLAPL-14450/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-6)
321	105424/2025	24.12.2025	BLAPL-12498/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-6)
322	105425/2025	24.12.2025	BLAPL-13059/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-6)
323	105427/2025	24.12.2025	ABLAPL-14409/2025	R.N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-7)
324	105428/2025	24.12.2025	ABLAPL-14406/2025	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-7)
325	105429/2025	24.12.2025	CRLA-1444/2025	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-7)
326	105430/2025	24.12.2025	ABLAPL-14405/2025	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
327	105431/2025	24.12.2025	ABLAPL-14378/2025	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
328	105433/2025	24.12.2025	CRLMC-3993/2025	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							9999-12-31		13)
329	105434/2025	24.12.2025	ABLAPL-14377/2025	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-13)
330	105435/2025	24.12.2025	ABLAPL-14374/2025	R.N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-10)
331	105436/2025	24.12.2025	BLAPL-13056/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	BAIL-1	(Seat No-13)
332	105437/2025	24.12.2025	ABLAPL-14363/2025	D.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-13)
333	105438/2025	24.12.2025	WP (C) - 33332/2025	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-4	(Seat No-19)
334	105439/2025	24.12.2025	ABLAPL-9750/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-12		(Seat No-19)
335	105440/2025	24.12.2025	BLAPL-10014/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	BAIL-1	(Seat No-2)
336	105441/2025	24.12.2025	ABLAPL-14433/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-10)
337	105442/2025	24.12.2025	BLAPL-13017/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-10)
338	105444/2025	24.12.2025	ABLAPL-14453/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-10)
339	105447/2025	24.12.2025	ABLAPL-14422/2025	A.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-10)
340	105451/2025	24.12.2025	ABLAPL-14420/2025	A.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-1	(Seat No-15)
341	105453/2025	24.12.2025	ABLAPL-14414/2025	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-15)
342	105459/2025	24.12.2025	ABLAPL-	A.PATTNAIK	C.O.	COURT NO.	Order		(Seat

			14411/2025			2 OLD	Dtd. 2025-12-22		No-15)
343	105461/2025	24.12.2025	ABLAPL-12813/2025	S.MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-11-20		(Seat No-15)
344	105464/2025	24.12.2025	ABLAPL-10723/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-09-22		(Seat No-15)
345	105465/2025	24.12.2025	WP (C) - 9778/2014	S C TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
346	105467/2025	24.12.2025	ABLAPL-14473/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-9)
347	105468/2025	24.12.2025	WP (C) - 9776/2014	S C TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
348	105469/2025	24.12.2025	WP (C) - 9775/2014	S C TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
349	105470/2025	24.12.2025	ABLAPL-14494/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-114)
350	105471/2025	24.12.2025	CRLLP-45/2013	T K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2	(Seat No-11)
351	105472/2025	24.12.2025	WP (C) - 15060/2025	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-15		(Seat No-11)
352	105473/2025	24.12.2025	ABLAPL-14473/2025	J.K.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-9)
353	105474/2025	24.12.2025	WP (C) - 27016/2025	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-18		(Seat No-9)
354	105475/2025	24.12.2025	ABLAPL-14467/2025	L.N.RAYATSINGH	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	BAIL-2	(Seat No-7)
355	105476/2025	24.12.2025	WP (C) - 31127/2025	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)

356	105478/2025	24.12.2025	ABLAPL-14465/2025	D.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(Seat No-9)
357	105479/2025	24.12.2025	CRLLP-46/2013	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2	(Seat No-11)
358	105480/2025	24.12.2025	WP (C) - 36002/2025	P. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-23)
359	105481/2025	24.12.2025	ABLAPL-14430/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-23)
360	105482/2025	24.12.2025	WP (C) - 34285/2025	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	WRIT BRANCH-1	(Seat No-1)
361	105483/2025	24.12.2025	WP (C) - 36820/2025	P K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
362	105485/2025	24.12.2025	ABLAPL-14124/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-104)
363	105486/2025	24.12.2025	WP (C) - 10542/2025	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-29	WRIT BRANCH-5	(Seat No-32)
364	105488/2025	24.12.2025	WP (C) - 34731/2025	S K SAMIM	C.O.	COURT NO. 21	Order Dtd. 2026-03-20		(Seat No-32)
365	105489/2025	24.12.2025	ABLAPL-13998/2025	H.K.MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-12-22	BAIL-2	(Seat No-11)
366	105490/2025	24.12.2025	WP (C) - 36110/2025	U K PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-12-23	WRIT BRANCH-6	(Seat No-16)
367	105491/2025	24.12.2025	ABLAPL-13352/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-11-26		(Seat No-16)
368	105492/2025	24.12.2025	WP (C) - 35772/2025	M K PANI	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
369	105493/2025	24.12.2025	ABLAPL-12469/2025	P.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-11-	BAIL-1	(Seat No-2)

							11		
370	105494/2025	24.12.2025	WP (C) - 33763/2025	S K SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12- 23	WRIT BRANCH-7	(Seat No- 44)
371	105495/2025	24.12.2025	ABLAPL- 11860/2025	P.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-10- 17	BAIL-1	(Seat No-4)
372	105496/2025	24.12.2025	WP (C) - 36532/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12- 23	WRIT BRANCH-2	(Seat No-8)
373	105497/2025	24.12.2025	ABLAPL- 9100/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08- 12		(Seat No-8)
374	105498/2025	24.12.2025	WP (C) - 36768/2025	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12- 23	WRIT BRANCH-7	(Seat No- 15)
375	105499/2025	24.12.2025	ABLAPL- 14324/2024	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 17		(Seat No- 15)
376	105500/2025	24.12.2025	WP (C) - 35846/2025	Y DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03- 20		(Seat No- 15)
377	105501/2025	24.12.2025	WP (C) - 36431/2025	LAXMAN BHOI	C.O.	COURT NO. 21	Order Dtd. 2025-12- 23	WRIT BRANCH-5	(Seat No- 21)
378	105503/2025	24.12.2025	WP (C) - 36592/2025	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2026-03- 19	WRIT BRANCH-8	(Seat No- 41)
379	105504/2025	24.12.2025	WP (C) - 36128/2025	P PUNYATOYA	C.O.	COURT NO. 21	Order Dtd. 2025-12- 23	WRIT BRANCH-2	(Seat No-8)
380	105507/2025	24.12.2025	WP (C) - 35319/2025	H N MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-03- 19	WRIT BRANCH-6	(Seat No- 26)
381	105509/2025	24.12.2025	WP (C) - 35341/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-12- 23	WRIT BRANCH-4	(Seat No- 37)
382	105511/2025	24.12.2025	WP (C) - 35414/2025	A B MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-12- 23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
383	105521/2025	24.12.2025	BLAPL- 13580/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 21	Order Dtd.		(Seat No-

							2025-12-23		122)
384	105533/2025	24.12.2025	CRLMC-5544/2025	S.R.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-12-23		(Seat No-122)
385	105534/2025	24.12.2025	CRLMC-5353/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-122)
386	105536/2025	24.12.2025	CRLMC-4615/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-12		(Seat No-122)
387	105537/2025	24.12.2025	CRLMC-4824/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-20		(Seat No-122)
388	105540/2025	24.12.2025	ABLAPL-14648/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	BAIL-1	(Seat No-4)
389	105541/2025	24.12.2025	CMP-2057/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-4)
390	105542/2025	24.12.2025	WP (C) - 34597/2025	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-4	(Seat No-27)
391	105543/2025	24.12.2025	CMP-2008/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-6	(Seat No-36)
392	105544/2025	24.12.2025	CRLMC-5566/2025	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-36)
393	105545/2025	24.12.2025	ABLAPL-13016/2024	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-26		(Seat No-36)
394	105546/2025	24.12.2025	ABLAPL-6384/2024	H.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27		(Seat No-36)
395	105547/2025	24.12.2025	ABLAPL-14386/2025	B.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-7)
396	105548/2025	24.12.2025	ABLAPL-14558/2025	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-7)
397	105549/2025	24.12.2025	ABLAPL-	S.NAYAK	C.O.	COURT NO.	Order		(Seat

			14544/2025			17	Dtd. 2026-02-13		No-7)
398	105550/2025	24.12.2025	ABLAPL-14546/2025	A.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-7)
399	105551/2025	24.12.2025	ABLAPL-14547/2025	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-7)
400	105552/2025	24.12.2025	ABLAPL-14550/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Seat No-14)
401	105553/2025	24.12.2025	ABLAPL-14553/2025	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-14)
402	105554/2025	24.12.2025	CRLMC-5533/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	CRIMINAL MISC	(Seat No-7)
403	105555/2025	24.12.2025	ABLAPL-14561/2025	B.SINGH	C.O.	COURT NO. 17			(Seat No-7)
404	105556/2025	24.12.2025	WP (C) - 23150/2025	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	WRIT BRANCH-8	(Seat No-39)
405	105557/2025	24.12.2025	ABLAPL-14562/2025	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-7)
406	105558/2025	24.12.2025	WP (C) - 36577/2025	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-19		(Seat No-7)
407	105560/2025	24.12.2025	ABLAPL-14567/2025	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-23	BAIL-2	(Seat No-8)
408	105561/2025	24.12.2025	ABLAPL-14570/2025	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-23	BAIL-2	(Seat No-9)
409	105562/2025	24.12.2025	ABLAPL-14658/2025	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-23	BAIL-2	(Seat No-7)
410	105563/2025	24.12.2025	ABLAPL-14659/2025	S.K.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-02-16		(Seat No-7)
411	105564/2025	24.12.2025	WP (C) - 31476/2025	AYODHYA NATH LENKA	C.O.	COURT NO. 17	Order Dtd.	WRIT BRANCH-6	(Seat No-

							2025-12-23		35)
412	105565/2025	24.12.2025	ABLAPL-14646/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-35)
413	105567/2025	24.12.2025	ABLAPL-14644/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-16)
414	105568/2025	24.12.2025	ABLAPL-14647/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-02-13		(Seat No-16)
415	105569/2025	24.12.2025	CRLMC-5555/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-16)
416	105570/2025	24.12.2025	ABLAPL-14653/2025	C.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-9)
417	105571/2025	24.12.2025	ABLAPL-14655/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-7)
418	105572/2025	24.12.2025	ABLAPL-14475/2025	B.R.SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Seat No-15)
419	105573/2025	24.12.2025	ABLAPL-14554/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
420	105574/2025	24.12.2025	BLAPL-13014/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-2	(Seat No-11)
421	105575/2025	24.12.2025	BLAPL-13583/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-11)
422	105576/2025	24.12.2025	ABLAPL-14398/2025	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-11)
423	105577/2025	24.12.2025	BLAPL-9869/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-2	(Seat No-17)
424	105578/2025	24.12.2025	BLAPL-9019/2025	S.C.MEKAP	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Seat No-5)
425	105579/2025	24.12.2025	ABLAPL-	T R DAS	C.O.	COURT NO.	Order	BAIL-1	(Seat

			14366/2025			17	Dtd. 2025-12-22		No-15)
426	105580/2025	24.12.2025	ABLAPL-14443/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-15)
427	105581/2025	24.12.2025	BLAPL-9856/2025	H.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
428	105582/2025	24.12.2025	BLAPL-10600/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
429	105583/2025	24.12.2025	BLAPL-13592/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
430	105584/2025	24.12.2025	BLAPL-10588/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
431	105585/2025	24.12.2025	BLAPL-8624/2025	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
432	105586/2025	24.12.2025	BLAPL-8723/2025	M.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23		(Seat No-15)
433	105587/2025	24.12.2025	BLAPL-10763/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-22	BAIL-2	(Seat No-12)
434	105588/2025	24.12.2025	WP (C) - 13296/2025	M. R. ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
435	105589/2025	24.12.2025	CRLMP-1639/2025	B DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-08		(Seat No-101)
436	105590/2025	24.12.2025	CONTC-293/2024	M.R.ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2025-12-19	CONTEMPT	(Seat No-7)
437	105591/2025	24.12.2025	CRLMC-4830/2025	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-7)
438	105592/2025	24.12.2025	BLAPL-13418/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	BAIL-2	(Seat No-18)

439	105593/2025	24.12.2025	ABLAPL-14309/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-18)
440	105594/2025	24.12.2025	RSA-228/2019	R K DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-19	SECOND APPEAL	(Seat No-6)
441	105595/2025	24.12.2025	CRLA-1243/2023	J P KAR	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
442	105596/2025	24.12.2025	MACA-1198/2014	S SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-12-22	MISC. APPEAL SEC.	(Seat No-4)
443	105597/2025	24.12.2025	WP (C) - 23220/2015	B BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-22	WRIT BRANCH-4	(Seat No-19)
444	105598/2025	24.12.2025	WP (C) - 37249/2023	B DAS	C.O.	COURT NO. 2 OLD		WRIT BRANCH-4	(Seat No-27)
445	105599/2025	24.12.2025	CRLA-1352/2023	S K LENKA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
446	105600/2025	24.12.2025	CRLA-1381/2023	M C MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
447	105601/2025	24.12.2025	BLAPL-12959/2025	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Seat No-9)
448	105602/2025	24.12.2025	BLAPL-13250/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(Seat No-9)
449	105603/2025	24.12.2025	BLAPL-13447/2025	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-9)
450	105604/2025	24.12.2025	BLAPL-13446/2025	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-9)
451	105605/2025	24.12.2025	BLAPL-13451/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-9)
452	105606/2025	24.12.2025	BLAPL-12960/2025	R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-9)

453	105607/2025	24.12.2025	CRLMC-5453/2025	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-9)
454	105608/2025	24.12.2025	CRLMC-5460/2025	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(Seat No-9)
455	105609/2025	24.12.2025	CRLA-353/2024	SUBAS SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-12-22	CRIMINAL APPEAL	(Seat No-10)
456	105610/2025	24.12.2025	WP (C) - 241/2025	R C MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
457	105611/2025	24.12.2025	CRLMC-5487/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-12-22		(Seat No-109)
458	105612/2025	24.12.2025	WA-1803/2025	S BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-20		(Seat No-109)
459	105613/2025	24.12.2025	BLAPL-13562/2025	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-23	BAIL-1	(Seat No-13)
460	105614/2025	24.12.2025	ABLAPL-14360/2025	JADUNATH PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-22		(Seat No-13)
461	105615/2025	24.12.2025	WA-181/2025	S K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-23		(Seat No-13)
462	105616/2025	24.12.2025	BLAPL-13222/2025	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-13)
463	105617/2025	24.12.2025	ABLAPL-8164/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-13)
464	105618/2025	24.12.2025	WP (C) - 30725/2025	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13		(Seat No-13)
465	105619/2025	24.12.2025	WP (C) - 10378/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-23	WRIT BRANCH-4	(Seat No-17)
466	105620/2025	24.12.2025	WP (C) - 30788/2025	S MOAHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-	WRIT BRANCH-1	(Seat No-4)

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467	105621/2025	24.12.2025	WP (C) - 36844/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(Seat No- 18)
468	105622/2025	24.12.2025	CRLMC- 5490/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22		(Seat No- 18)
469	105623/2025	24.12.2025	CRLMC- 5491/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22		(Seat No- 18)
470	105624/2025	24.12.2025	CRLA- 262/2025	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No- 18)
471	105625/2025	24.12.2025	CRLMC- 5507/2025	N.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No- 18)
472	105627/2025	24.12.2025	CRLMC- 5519/2025	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23	CRIMINAL MISC	(Seat No-7)
473	105628/2025	24.12.2025	CRLMC- 4805/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11- 19		(Seat No-7)
474	105631/2025	24.12.2025	CRLMP- 1572/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No-7)
475	105632/2025	24.12.2025	CRLMP- 1725/2025	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No-7)
476	105634/2025	24.12.2025	CRLMP- 1708/2025	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No-7)
477	105636/2025	24.12.2025	CRLMP- 1704/2025	D.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No-7)
478	105637/2025	24.12.2025	CRLMP- 1692/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23		(Seat No-7)
479	105638/2025	24.12.2025	CRLA- 261/2025	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 9999-12- 31		(Seat No-7)
480	105641/2025	24.12.2025	CRLMP- 1655/2025	A.K.PRADHAN	C.O.	COURT NO. 23	Order Dtd.		(Seat No-7)

							2025-12-23		
481	105642/2025	24.12.2025	CRLMC-5592/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-24	CRIMINAL MISC	(Seat No-4)
482	105643/2025	24.12.2025	CRLMP-1696/2025	B.N.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
483	105644/2025	24.12.2025	CRLMP-1695/2025	BISWAJIT PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
484	105645/2025	24.12.2025	CRLMC-5593/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-24		(Seat No-4)
485	105646/2025	24.12.2025	CRLMP-1686/2025	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
486	105647/2025	24.12.2025	CRLMP-1645/2025	A.K.ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
487	105649/2025	24.12.2025	CRLMP-1644/2025	A.K.ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
488	105650/2025	24.12.2025	CRLMP-1576/2025	K.JENA	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-4)
489	105652/2025	24.12.2025	CRLMC-5545/2025	S.P.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-23	CRIMINAL MISC	(Seat No-7)
490	105653/2025	24.12.2025	CRLMC-5526/2025	N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
491	105654/2025	24.12.2025	CRLA-270/2025	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Seat No-7)
492	105655/2025	24.12.2025	CRLA-1435/2025	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
493	105656/2025	24.12.2025	CRLMC-4159/2025	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	CRIMINAL MISC	(Seat No-2)
494	105657/2025	24.12.2025	CRLMC-	P.BEHERA	C.O.	COURT NO.	Order	CRIMINAL	(Seat

			5416/2025			2 OLD	Dtd. 2025-12-22	MISC	No-1)
495	105658/2025	24.12.2025	CRLMC-5543/2025	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-1)
496	105659/2025	24.12.2025	CRLMC-4894/2025	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-24		(Seat No-1)
497	105660/2025	24.12.2025	WP (C) - 35050/2025	P.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Seat No-1)
498	105661/2025	24.12.2025	CRLMC-5517/2025	J.K.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-1)
499	105662/2025	24.12.2025	CRLMC-5518/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	CRIMINAL MISC	(Seat No-7)
500	105663/2025	24.12.2025	CRLA-1447/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
501	105664/2025	24.12.2025	CRLMC-5512/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-7)
502	105665/2025	24.12.2025	CRLMC-5546/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-7)
503	105667/2025	24.12.2025	CRLMC-5474/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	CRIMINAL MISC	(Seat No-7)
504	105669/2025	24.12.2025	CRLMC-5538/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	CRIMINAL MISC	(Seat No-5)
505	105670/2025	24.12.2025	CRLMC-5539/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-5)
506	105672/2025	24.12.2025	CRLMC-5525/2025	P.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	CRIMINAL MISC	(Seat No-5)
507	105674/2025	24.12.2025	CRLMC-5531/2025	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-5)

508	105675/2025	24.12.2025	CRLMC-5104/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(Seat No-5)
509	105676/2025	24.12.2025	CRLA-1406/2025	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-5)
510	105677/2025	24.12.2025	CRLMP-1570/2025	B.R.SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
511	105678/2025	24.12.2025	CRLMP-1552/2025	M.R.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
512	105679/2025	24.12.2025	CRLMP-1546/2025	B.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
513	105680/2025	24.12.2025	CRLMP-1716/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
514	105681/2025	24.12.2025	CRLMP-1565/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
515	105682/2025	24.12.2025	WP (C) - 36926/2025	J. P. KAR	C.O.	COURT NO. 2	Order Dtd. 2025-12-24		(Seat No-5)
516	105683/2025	24.12.2025	CRLMP-1577/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
517	105684/2025	24.12.2025	CRLMP-1689/2025	R.K.MAHABHOI	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-5)
518	105685/2025	24.12.2025	CRLA-1343/2025	H.K.PATRA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-5)
519	105686/2025	24.12.2025	CRLMC-5506/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
520	105687/2025	24.12.2025	CRLMC-5501/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
521	105688/2025	24.12.2025	CRLMC-5473/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-		(Seat No-5)

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522	105689/2025	24.12.2025	CRLMC-5457/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
523	105690/2025	24.12.2025	CRLMC-5483/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
524	105691/2025	24.12.2025	CRLMC-5443/2025	C.SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
525	105692/2025	24.12.2025	CRLMC-5463/2025	J.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
526	105693/2025	24.12.2025	CRLMC-5488/2025	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-12-22		(Seat No-5)
527	105694/2025	24.12.2025	BLAPL-5225/2025	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-12-23	BAIL-2	(Seat No-16)
528	105695/2025	24.12.2025	FAO-307/2025	U.DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-12	MISC. APPEAL SEC.	(Seat No-5)
529	105696/2025	24.12.2025	BLAPL-3492/2025	SP SAMANTA	C.O.	COURT NO. 2	Order Dtd. 2025-12-23	BAIL-1	(Seat No-15)
530	105697/2025	24.12.2025	BLAPL-13477/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-15)
531	105698/2025	24.12.2025	CRLMC-5563/2025	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-15)
532	105699/2025	24.12.2025	CRLMC-5527/2025	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-12-23		(Seat No-15)
533	105700/2025	24.12.2025	CMP-2038/2025	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19		(Seat No-15)
534	105059/2025	24.12.2025	WP (C) - 9384/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
535	105063/2025	24.12.2025	ABLAPL-14427/2025	SUKANTI NAYAK	GENERAL		Order Dtd.	BAIL-2	(Seat No-8)

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536	105072/2025	24.12.2025	WP (C) - 17511/2022	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH-1	(Seat No-3)
537	105080/2025	24.12.2025	BLAPL-13346/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
538	105123/2025	24.12.2025	ABLAPL-14642/2025	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2025-12-23	BAIL-2	(Seat No-9)
539	105125/2025	24.12.2025	CRLREV-523/2023	KULDEEP MOHANTY	GENERAL		Judgement Dtd. 2025-12-23	CRIMINAL REVISION	(Seat No-5)
540	105126/2025	24.12.2025	BLAPL-13533/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-12-23		(Seat No-5)
541	105127/2025	24.12.2025	ABLAPL-14417/2025	KALU CHARAN SWAIN	GENERAL		Order Dtd. 2025-12-22		(Seat No-5)
542	105136/2025	24.12.2025	WP (C) - 36970/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No-13)
543	105142/2025	24.12.2025	WP (C) - 36068/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-23)
544	105144/2025	24.12.2025	ABLAPL-14575/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-12-23		(Seat No-23)
545	105169/2025	24.12.2025	CONTC-5421/2021	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CONTEMPT	(Seat No-1)
546	105173/2025	24.12.2025	BLAPL-13056/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-12-23	BAIL-1	(Seat No-13)
547	105175/2025	24.12.2025	WP (C) - 31053/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-05	WRIT BRANCH-2	(Seat No-9)
548	105177/2025	24.12.2025	WP (C) - 32259/2020	DILLIP KUMAR SAHOO	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
549	105180/2025	24.12.2025	WP (C) - 14146/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-	WRIT BRANCH-3	(Seat No-12)

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550	105181/2025	24.12.2025	MATA-19/2012	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(Seat No-12)
551	105184/2025	24.12.2025	CONTC-4018/2021	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CONTEMPT	(Seat No-3)
552	105185/2025	24.12.2025	CONTC (CPC) - 47/2017	DILLIP KUMAR SAHOO	GENERAL		Entire Document	OA Branch	(Seat No-1)
553	105190/2025	24.12.2025	WPC (OAC) - 2779/2011	DILLIP KUMAR SAHOO	GENERAL		Entire Document	OA Branch	(Seat No-1)
554	105193/2025	24.12.2025	WP (C) - 33235/2025	JAYADEV BHOI	GENERAL		Entire Brief		(Seat No-1)
555	105196/2025	24.12.2025	WP (C) - 25581/2011	SUMANT SAHU	GENERAL		Order Dtd. 2019-08-05	WRIT BRANCH-8	(Seat No-43)
556	105201/2025	24.12.2025	WP (C) - 25579/2011	SUMANT SAHU	GENERAL		Order Dtd. 2019-08-05	WRIT BRANCH-8	(Seat No-43)
557	105202/2025	24.12.2025	WP (C) - 7825/2008	JAYADEV BHOI	GENERAL		Order Dtd. 2023-04-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
558	105206/2025	24.12.2025	WP (C) - 16318/2011	SUMANT SAHU	GENERAL		Order Dtd. 2019-07-30	WRIT BRANCH-1	(Seat No-4)
559	105207/2025	24.12.2025	TRP (C) - 387/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-12-22		(Seat No-4)
560	105209/2025	24.12.2025	WP (C) - 18518/2012	SUMANT SAHU	GENERAL		Order Dtd. 2019-07-30	WRIT BRANCH-4	(Seat No-46)
561	105210/2025	24.12.2025	WP (C) - 18519/2012	SUMANT SAHU	GENERAL		Order Dtd. 2019-07-30	WRIT BRANCH-4	(Seat No-46)
562	105211/2025	24.12.2025	WPC (OAC) - 1319/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-07	OA Branch	(Seat No-1)
563	105212/2025	24.12.2025	WA-177/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document	WRIT APPEAL	(Seat No-2)
564	105213/2025	24.12.2025	FAO-55/2019	DILLIP KUMAR SAHOO	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-9)
565	105214/2025	24.12.2025	CRLMC-1705/2020	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-1)
566	105215/2025	24.12.2025	ABLAPL-10749/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-09-	BAIL-1	(Seat No-1)

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567	105217/2025	24.12.2025	CRLMP-1601/2022	DILLIP KUMAR SAHOO	GENERAL		Entire Document	WRIT BRANCH-7	(Seat No-5)
568	105283/2025	24.12.2025	WP (C) - 34022/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-12-17		(Seat No-5)
569	105289/2025	24.12.2025	WP (C) - 16917/2017	JAGANATH MAHAPATRO	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-13)
570	105305/2025	24.12.2025	BLAPL-10922/2025	SOUMYA RANJAN PATRO	GENERAL		Order Dtd. 2025-12-22	BAIL-2	(Seat No-16)
571	105383/2025	24.12.2025	CMP-843/2025	B.K. DAS	GENERAL		Entire Brief		(Seat No-16)
572	105387/2025	24.12.2025	CONTC-5963/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-12-19		(Seat No-16)
573	105426/2025	24.12.2025	WP (C) - 15212/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH-8	(Seat No-40)
574	105432/2025	24.12.2025	CONTC-9809/2023	AKSHAYA KUMAR BEHERA	GENERAL		Entire Brief	CONTEMPT	(Seat No-4)
575	105518/2025	24.12.2025	BLAPL-13561/2025	LAMBODOR ACHARI	GENERAL		Order Dtd. 2025-12-23		(Seat No-4)
576	105520/2025	24.12.2025	RSA-30/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL	(Seat No-4)
577	105523/2025	24.12.2025	RSA-29/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL	(Seat No-4)
578	105525/2025	24.12.2025	CRP-39/2025	ASHOK KUMAR PATRO	GENERAL		Order Dtd. 2025-12-23		(Seat No-4)
579	105527/2025	24.12.2025	ABLAPL-14684/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-24		(Seat No-4)
580	105530/2025	24.12.2025	BLAPL-13602/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-24	BAIL-1	(Seat No-1)
581	105559/2025	24.12.2025	WP (C) - 29084/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No-16)

582	105566/2025	24.12.2025	WP (C) - 39518/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 12	WRIT BRANCH-5	(Seat No- 22)
583	105630/2025	24.12.2025	BLAPL- 13968/2023	PADMANABH PATRO	GENERAL		F.i.r	BAIL-2	(Seat No- 10)
584	105640/2025	24.12.2025	BLAPL- 10333/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2025-12- 23	BAIL-1	(Seat No-5)
585	105250/2025	24.12.2025	MATA- 388/2023	R K BISOI	GENERAL		Affidavit	FIRST APPEAL	(Seat No-1)
586	105251/2025	24.12.2025	WP (C) - 13686/2013	M K PANIK	GENERAL		Order Dtd. 2013-08- 08		(Seat No-1)
587	105252/2025	24.12.2025	WP (C) - 35398/2025	R K NAYAK	GENERAL		Order Dtd. 2025-12- 12	WRIT BRANCH-6	(Seat No- 26)
588	105253/2025	24.12.2025	ABLAPL- 11506/2025	R SAHU	GENERAL		Order Dtd. 2025-12- 02		(Seat No- 26)
589	105254/2025	24.12.2025	CRLMP- 1684/2025	A C R DAS	GENERAL		Order Dtd. 2025-12- 17		(Seat No- 26)
590	105255/2025	24.12.2025	WP (C) - 27618/2025	P NAYAK	GENERAL		Order Dtd. 2025-11- 10		(Seat No- 26)
591	105256/2025	24.12.2025	WP (C) - 13373/2013	P NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-1	(Seat No- 30)
592	105290/2025	24.12.2025	WP (C) - 35880/2025	S. DASH	GENERAL		Order Dtd. 2025-12- 23	WRIT BRANCH-8	(Seat No- 41)
593	105328/2025	24.12.2025	ABLAPL- 14299/2025	A. PATTNAIK	GENERAL		Order Dtd. 2025-12- 22	BAIL-2	(Seat No- 11)
594	105443/2025	24.12.2025	ABLAPL- 14349/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-12- 22	BAIL-1	(Seat No-4)
595	105445/2025	24.12.2025	ABLAPL- 14319/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-12- 22		(Seat No-4)
596	105446/2025	24.12.2025	ABLAPL- 14589/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-02-		(Seat No-4)

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597	105448/2025	24.12.2025	WP (C) - 7000/2016	S K DEB	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
598	105449/2025	24.12.2025	CRLMP- 1575/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-12- 23		(Seat No- 114)
599	105450/2025	24.12.2025	ABLAPL- 14591/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02- 11	BAIL-1	(Seat No- 13)
600	105452/2025	24.12.2025	ABLAPL- 14645/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12- 23		(Seat No- 13)
601	105454/2025	24.12.2025	TRP (C) - 450/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02- 16		(Seat No- 13)
602	105455/2025	24.12.2025	WP (C) - 19865/2015	G D MALLICK	GENERAL			WRIT BRANCH-7	(Seat No- 15)
603	105456/2025	24.12.2025	BLAPL- 13462/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12- 23	BAIL-2	(Seat No- 18)
604	105457/2025	24.12.2025	WP (C) - 19865/2015	G D MALLICK	GENERAL			WRIT BRANCH-7	(Seat No- 15)
605	105458/2025	24.12.2025	ABLAPL- 14610/2025	B. SURYABANSHI	GENERAL		Order Dtd. 2025-12- 23		(Seat No- 15)
606	105460/2025	24.12.2025	OJC- 13686/1998	M K PANI	GENERAL		Order Dtd. 2016-07- 19		(Seat No- 15)
607	105463/2025	24.12.2025	JCRLA- 31/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-11- 14		(Seat No- 15)
608	105477/2025	24.12.2025	RPFAM- 314/2019	S DAS	GENERAL		Order Dtd. 2022-05- 12	FIRST APPEAL	(Seat No-1)
609	105484/2025	24.12.2025	WA-198/2018	B DAS	GENERAL		Order Dtd. 2022-10- 26	WRIT APPEAL	(Seat No-6)
610	105487/2025	24.12.2025	SA-382/2001	B DAS	GENERAL		Order Dtd. 2026-03- 05	SECOND APPEAL	(Seat No-7)

611	105502/2025	24.12.2025	WP (C) - 256/2025	S DAS	GENERAL		Order Dtd. 2025-02- 13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
612	105505/2025	24.12.2025	RSA- 256/2025	S DAS	GENERAL		Order Dtd. 2025-12- 24	SECOND APPEAL	(Seat No-5)
613	105506/2025	24.12.2025	WP (C) - 33896/2025	S BARIK	GENERAL		Order Dtd. 2025-12- 19		(Seat No-5)
614	105508/2025	24.12.2025	WP (C) - 11484/2025	H K MOHANTA	GENERAL		Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Seat No- 37)
615	105510/2025	24.12.2025	WP (C) - 31697/2025	R C MALLICK	GENERAL		Order Dtd. 2025-12- 04	WRIT BRANCH-2	(Seat No- 45)
616	105512/2025	24.12.2025	WP (C) - 35574/2025	S K MOHANTY	GENERAL		Order Dtd. 2026-02- 02		(Seat No- 45)
617	105513/2025	24.12.2025	CRLMC- 5163/2025	P K RATH	GENERAL		Order Dtd. 2025-12- 09		(Seat No- 45)
618	105514/2025	24.12.2025	CRLMC- 2775/2025	H K MOHANTA	GENERAL		Order Dtd. 9999-12- 31		(Seat No- 45)
619	105515/2025	24.12.2025	WP (C) - 36096/2025	S R PATTANAİK	GENERAL		Order Dtd. 2025-12- 24	WRIT BRANCH-1	(Seat No-4)
620	105516/2025	24.12.2025	CMP- 2050/2025	A K BISWAL	GENERAL		Order Dtd. 2025-12- 23	WRIT BRANCH-5	(Seat No- 23)
621	105517/2025	24.12.2025	ABLAPL- 14023/2025	B BEHERA	GENERAL		Order Dtd. 2025-12- 16	BAIL-2	(Seat No- 11)
622	105519/2025	24.12.2025	ABLAPL- 14027/2025	B BEHERA	GENERAL		Order Dtd. 2025-12- 16	BAIL-1	(Seat No- 13)
623	105522/2025	24.12.2025	CONTC- 5884/2025	M R PADHI	GENERAL		Order Dtd. 2025-12- 12		(Seat No- 13)
624	105524/2025	24.12.2025	CRLREV- 367/2024	J P PATRA	GENERAL		Order Dtd. 2025-08-		(Seat No- 13)

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625	105526/2025	24.12.2025	CRLMC-5081/2025	B DAS	GENERAL		Order Dtd. 2025-12-02		(Seat No-13)
626	105528/2025	24.12.2025	CMP-1753/2025	B DAS	GENERAL		Order Dtd. 2026-01-15		(Seat No-13)
627	105529/2025	24.12.2025	ABLAPL-14276/2025	P BEURA	GENERAL		Order Dtd. 2025-12-23	BAIL-1	(Seat No-6)
628	105531/2025	24.12.2025	ABLAPL-14302/2025	P BEURA	GENERAL		Order Dtd. 2025-12-23		(Seat No-6)
629	105532/2025	24.12.2025	ABLAPL-14352/2025	P BEURA	GENERAL		Order Dtd. 2025-12-23		(Seat No-6)
630	105535/2025	24.12.2025	ABLAPL-14381/2025	P BEURA	GENERAL		Order Dtd. 2025-12-22		(Seat No-6)
631	105538/2025	24.12.2025	WP (C) - 31477/2025	B N SAHU	GENERAL		Order Dtd. 2025-12-01		(Seat No-6)
632	105539/2025	24.12.2025	BLAPL-13240/2025	B N SAHU	GENERAL		Order Dtd. 2025-12-24		(Seat No-6)
633	105626/2025	24.12.2025	WP (C) - 9876/2016	S K NAYAK	GENERAL		Entire Order		(Seat No-6)
634	105629/2025	24.12.2025	WP (C) - 16795/2022	L K MALLICK	GENERAL		Order Dtd. 2025-08-07	WRIT BRANCH-7	(Seat No-48)
635	105633/2025	24.12.2025	WP (C) - 16287/2022	L K MALLICK	GENERAL		Order Dtd. 2025-08-07	WRIT BRANCH-8	(Seat No-42)
636	105635/2025	24.12.2025	WP (C) - 16077/2017	R K BARIK	GENERAL		Order Dtd. 2017-08-21		(Seat No-42)
637	105639/2025	24.12.2025	RSA-112/2010	K K NATH	GENERAL		Exhibits	SECOND APPEAL	(Seat No-6)
638	105648/2025	24.12.2025	WA-492/2016	S PANDA	GENERAL		Order Dtd. 2022-10-11	WRIT APPEAL	(Seat No-3)
639	105651/2025	24.12.2025	WP (C) - 38202/2021	N SAHOO	GENERAL		Order Dtd.	WRIT BRANCH-2	(Seat No-6)

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640	105666/2025	24.12.2025	WP (C) - 36184/2025	J R BEHERA	GENERAL		Order Dtd. 2025-12-24		(Seat No-6)
641	105668/2025	24.12.2025	WP (C) - 25128/2025	P N NAYAK	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-3	(Seat No-13)
642	105671/2025	24.12.2025	CRLMC-5643/2025	S P SAMANTA	GENERAL		Order Dtd. 2025-12-24		(Seat No-13)
643	105673/2025	24.12.2025	WP (C) - 35856/2025	B K SWAIN	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-8	(Seat No-40)
644	105701/2025	24.12.2025	WP (C) - 30314/2025	PRAYOT PRATISH TATHRAJ	GENERAL		Order Dtd. 9999-12-31		(Seat No-40)
645	105702/2025	24.12.2025	ABLAPL-10688/2025	R P DAS	GENERAL		Order Dtd. 2025-09-22		(Seat No-40)
646	105703/2025	24.12.2025	CMP-153/2024	S SWAIN	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-7	(Seat No-15)

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